

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following nine Advocates as Judges of the Rajasthan High Court:

Advocates

1. Shri Mahendra Goyal
2. Shri Anurag Sharma
3. Shri Farzand Ali
4. Shri Manish Shishodia
5. Shri Ashvin Garg
6. Shri Rajeev Purohit
7. Shri Sachin Acharya
8. Shri Sanjay Jhanwar and
9. Smt. Anita Aggarwal.

The above recommendation was made by the then Chief Justice of the Rajasthan High Court on 28th May, 2018, in consultation with his two senior-most colleagues.

We have perused the views of the Chief Minister and the Governor for the State of Rajasthan placed in the file and the observations made therein.

In order to ascertain suitability of the above-named recommendees for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Rajasthan High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material placed on record. We have also perused the observations made by the Department of Justice in the file as well as complaints received against the above-named recommendees. We do not find any substance therein. Apart from this, we considered it appropriate to interact with all the recommendees. On the basis of interaction, material on record and having regard to all relevant factors, the Collegium is of the considered view that S/Shri (1) Mahendra Goyal and (2) Farzand Ali,

Advocates (mentioned at Sl. Nos.1 and 3 above) are suitable for being appointed as Judges of the Rajasthan High Court.

As regards Shri Manish Shishodia (mentioned at Sl. No.4 above), having regard to the material on record and all relevant factors, the Collegium is of the considered view that his name deserves to be deferred.

As regards S/Shri (1) Anurag Sharma, (2) Ashvin Garg, (3) Rajeev Purohit, (4) Sachin Acharya, (5) Sanjay Jhanwar and (6) Smt. Anita Aggarwal, (mentioned at Sl. Nos.2, 5, 6, 7, 8 and 9 above), having regard to the material on record and all relevant factors, the Collegium is of the considered view that their cases deserve to be remitted to the High Court. The Collegium resolves to recommend accordingly.

In view of the above, the Collegium resolves to recommend that S/Shri (1) Mahendra Goyal and (2) Farzand Ali, Advocates, be appointed as Judges of the Rajasthan High Court. Their *inter se* seniority be fixed as per the existing practice.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

July 24, 2019.

